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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 33 of 2017 in CP No. 17/397-398/NCLT/AHM/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017**

Name of the Company:

Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | DHIREN R. DAVE | PCS | Petitioners | LD |
| 2. | SATYAKETU PATEL | R-2 | SELF | S.V. Patel |

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioners. Mr. Satyaketu Patel present for Respondents No.2 (Self). None present for Other respondents.

Both side represented that the Appeal is listed before Hon'ble NCLAT on 22.11.2017.

List the matter on 12.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of November, 2017.